

Till September 2019, 28.72 lakhs households have been supported across 22 States for promotion of agri-nutrition garden across the country through adoption of non-chemical based Agro Ecological Practices.

Skill training to workers under MGNREGA

2214. SHRI V. VIJAYASAI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Ministry has decided to provide skill training to workers under MGNREGA and pay ₹250 per day for specialised work that they do after obtaining skills;

(b) if so, the details of the initiative;

(c) whether the Ministry has also tied up with Krishi Vigyan Kendras to train MGNREGA workers;

(d) if so, the details thereof and whether there are any tie-ups with any other agency to provide skills, if so, the details thereof;

(e) whether the above programme would be first started in aspirational districts; and

(f) if so, the details thereof, with particular reference to aspirational districts in Andhra Pradesh?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) No, Sir.

(b) to (f) Do not arise.

Pension scheme for persons living below poverty line

†2215. SHRIMATI KANTA KARDAM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any pension scheme is being implemented by Government for widows, old aged I and unemployed persons, living Below Poverty Line (BPL);

(b) if so, the details thereof;

†Original notice of the question was received in Hindi.

(c) the details of funds allocated, sanctioned and expended under this scheme during last five years, State/UT-wise; and

(d) whether Government is considering to double the funds allocated under this scheme and by when it is likely to be implemented?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) Government is implementing three pension schemes under National Social Assistance Programme (NSAP) for the persons belonging to Below Poverty Line (BPL) households, namely Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Disability Pension Scheme (IGNDPS), Indira Gandhi National Widow Pension Scheme (IGNWPS). Under the above schemes, the targeted beneficiaries are provided with monthly central assistance ranging between ₹200-500 depending on the age of the beneficiary and category of the pension. State Governments have been requested to provide an additional amount, at least an equivalent amount to the assistance provided by the Central Government so that NSAP beneficiaries get a decent level of pension.

(c) State/UT-wise details of funds allocated, sanctioned and expended under these schemes are given in the Statement (*See below*).

(d) At present, there is no proposal to double the fund allocation under these schemes.

Statement

A. State/UT-wise details of funds allocated/sanctioned and expenditure reported during the last five years under IGNOAPS, IGNWPS and IGNDPS

(₹ in lakh)

Sl. No.	States/UTs	Funds Allocation/ Sanctioned			Expenditure reported by State/UTs		
		IGNOAPS	IGNWPS	IGNDPS	IGNOAPS	IGNWPS	IGNDPS
1	2	3	4	5	6	7	8
Year: 2014-2015							
1.	Andhra Pradesh	21569.72	8457.5	1297.24	25169.72	8457.50	1297.24
2.	Bihar	71513.25	17650.86	3508.41	113302.54	26981.00	3380.00

1	2	3	4	5	6	7	8
3.	Chhattisgarh	12631.05	7247.97	1056.78	18740.90	4827.51	1294.25
4.	Goa						
5.	Gujarat	4949.22	4049.04	932.67	11686.74	172.51	172.33
6.	Haryana	3148.59	1589.31	467.31	3148.59	1589.31	467.31
7.	Himachal Pradesh	1782.51	500.01	86.91	1782.51	500.01	86.91
8.	Jammu and Kashmir	3047.55	231.78	93.09	4251.43	0.00	0.00
9.	Jharkhand	10919.4	7567.32	870.06	18487.64	9651.02	576.94
10.	Karnataka	20433.57	15536.13	1213.59	26451.22	20111.51	1571.00
11.	Kerala	2925.75	5818.86	832.5	9160.00	13770.00	4295.00
12.	Madhya Pradesh	27265.11	19503.84	4308.81	31391.88	12308.72	3126.45
13.	Maharashtra	19207.08	8569.96	3170.34	28695.92	938.19	174.91
14.	Odisha	31453.56	14699.52	3081.96	40213.34	18751.89	3390.11
15.	Punjab	3288.3	1173.22	180	4270.16	369.38	94.64
16.	Rajasthan	11908.62	7750.98	1581.12	22941.24	3943.36	718.97
17.	Tamilnadu	16507.83	21698.37	2402.78	16507.83	21698.37	2402.78
18.	Telangana	8299.72	3254.32	499.16	8299.72	3254.32	499.16
19.	Uttar Pradesh	74507.52	18387.68	5084.31	136148.25	0.00	0.00
20.	Uttarakhand	3674.43	1767.1	400.08	7339.59	580.05	248.46
21.	West Bengal	42381.65	23057.41	2412.49	45801.01	28217.35	2001.74
SUB TOTAL		391414.43	188511.18	33479.61	573790.23	176122.00	25798.20
NE States							
22.	Arunachal Pradesh	612.45	99.15	50.13	612.45	99.15	50.13
23.	Assam	14320.28	3822.84	526.05	17558.66	3823.71	655.01

1	2	3	4	5	6	7	8
24.	Manipur	1392.93	223.68	37.29	2181.83	156.05	56.20
29.	Meghalaya	995.85	236.34	40.89	1205.85	220.33	50.99
26.	Mizoram	590.88	64.23	20.64	590.88	64.23	20.64
27.	Nagaland	1105.71	124.14	32.04	1838.00	0.00	0.00
28.	Sikkim	395.1	44.88	27.24	510.00	29.00	6.00
29.	Tripura	4316.08	552.84	89.25	4399.89	449.85	119.00
SUB TOTAL		415143.71	193679.28	34303.14	602687.79	180964.32	26756.17
Union Territories							
30.	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
31.	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
32.	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00
33.	Daman and Diu	0.00	0.00	0.00	2556.18	1011.21	175.80
34.	NCT Delhi	2556.18	1011.21	175.80	0.00	0.00	0.00
35.	Lakshadweep	0.00	0.00	0.00	398.16	272.13	35.01
36.	Puducherry	398.16	272.13	35.01	2954.34	1283.34	210.81
SUB TOTAL		2954.34	1283.34	210.81			
GRAND TOTAL		418098.05	194962.62	34513.95	605642.13	182247.66	26966.98

(B) State/UT-wise details of funds allocated/sanctioned and expenditure reported during the last five years under IGNOAPS, IGNWPS and IGNDPS

(₹ in lakh)

Sl. No.	States/UTs	Funds Allocation/ Sanctioned			Expenditure reported by State/UTs		
		IGNOAPS	IGNWPS	IGNDPS	IGNOAPS	IGNWPS	IGNDPS
1	2	3	4	5	6	7	8
Year: 2015-2016							
1.	Andhra Pradesh	15009.35	6828.07	801.84	18405.46	9102.58	905.24

1	2	3	4	5	6	7	8
2.	Bihar	109065.17	27488.20	3097.23	97146.98	18305.77	2920.65
3.	Chhattisgarh	13531.17	4554.60	942.46	21632.30	6203.89	1620.29
4.	Goa	0.00	0.00	0.00			
5.	Gujarat	6833.30	2076.54	412.77	14283.44	317.72	257.00
6.	Haryana	3728.78	1589.31	369.67	3728.78	1589.31	369.67
7.	Himachal Pradesh	2196.24	500.00	39.41	3571.13	865.35	51.04
8.	Jammu and Kashmir	3061.85	145.64	65.25	2936.94	177.23	71.79
9.	Jharkhand	23292.86	12461.48	587.18	18361.11	9441.06	534.98
10.	Karnataka	20385.50	13806.54	1212.30	27245.00	20715.00	1618.00
11.	Kerala	7641.06	5818.86	832.49	7641.06	5938.59	952.22
12.	Madhya Pradesh	49989.67	23851.90	5095.25	45052.19	29707.90	5284.75
13.	Maharashtra	21547.25	478.13	1134.89	29605.97	1146.29	159.11
14.	Odisha	51326.76	13311.52	2936.28	40136.11	18885.75	3151.78
15.	Punjab	4098.69	677.03	120.26	6597.48	1017.37	274.11
16.	Rajasthan	16102.35	4736.86	941.39	20292.43	3759.11	682.62
17.	Tamilnadu	41517.93	26265.11	1954.48	45782.96	20438.01	2169.35
18.	Telangana	10726.84	4712.01	573.07	13153.97	3850.35	646.97
19.	Uttar Pradesh	70802.98	27581.52	3085.23	104020.23	24931.55	4388.52
20.	Uttarakhand	4779.21	1384.04	219.92	5171.93	619.42	162.17
21.	West Bengal	43209.97	19952.61	3053.41	42307.81	28925.74	2441.43
SUB TOTAL		518846.93	198219.97	27474.78	567073.28	205937.99	28661.69
NE States							
22.	Arunachal Pradesh	154.32	0.00	0.00	154.32	0.00	0.00

1	2	3	4	5	6	7	8
23.	Assam	23867.15	5633.55	876.75	22652.85	4267.44	1297.96
24.	Manipur	813.88	0.00	0.00	813.88	0.00	0.00
29.	Meghalaya	1803.47	332.62	49.57	2513.08	509.54	97.62
26.	Mizoram	1105.22	65.61	21.72	1105.22	65.61	21.72
27.	Nagaland	1260.21	52.02	17.41	1260.21	52.02	17.41
28.	Sikkim	214.25	17.93	12.29	386.38	28.50	29.41
29.	Tripura	4121.50	849.02	109.25	2949.30	533.08	81.82
SUB TOTAL		33340.00	6950.75	1086.99	31835.24	5456.19	1545.94
Union Territories							
30.	Andaman and Nicobar Islands	0.00	0.00	0.00			
31.	Chandigarh	142.99	34.93	7.56	74.81	100.14	3.77
32.	Dadra and Nagar Haveli	0.00	0.00	0.00			
33.	Daman and Diu	0.00	0.00	0.00			
34.	NCT Delhi	3408.25	1319.64	234.38	3408.24	1319.64	234.38
35.	Lakshadweep	0.00	0.00	0.00			
36.	Puducherry	530.90	362.83	0.00	530.90	362.83	
SUB TOTAL		4082.14	1717.40	241.94	4013.95	1782.61	238.15
GRAND TOTAL		556269.07	206888.12	28803.71	602922.47	213176.79	30445.78

(C) State/UT-wise details of funds allocated/sanctioned and expenditure reported during the last five years under IGNOAPS, IGNWPS and IGNDPS

(₹ in lakh)

Sl. No.	States/UTs	Funds Allocation/Sanctioned			Expenditure reported by State/UTs		
		IGNOAPS	IGNWPS	IGNDPS	IGNOAPS	IGNWPS	IGNDPS
1	2	3	4	5	6	7	8
Year: 2016-2017							
1.	Andhra Pradesh	27608.19	13654.95	1357.85	27608.19	13654.95	1357.85
2.	Bihar	57777.71	9293.49	7392.07	85414.07	16632.81	3145.09
3.	Chhattisgarh	24816.52	2674.02	1560.21	14186.41	4658.25	1130.50
4.	Goa	0.00	0.00	0.00	0.00	0.00	0.00
5.	Gujarat	18390.27	232.64	0.00	14324.90	5564.51	65.36
6.	Haryana	8037.75	3178.62	641.70	8037.75	3178.62	641.70
7.	Himachal Pradesh	3307.54	666.66	23.21	3935.43	918.69	48.12
8.	Jammu and Kashmir	4125.32	251.30	102.38	4440.03	235.04	100.55
9.	Jharkhand	24348.94	10089.76	0.00	24665.81	9490.37	676.89
10.	Karnataka	34940.00	24164.12	2021.24	34940.00	24164.12	2021.24
11.	Kerala	6665.81	3879.24	554.99	6665.81	3879.24	554.99
12.	Madhya Pradesh	46018.21	19890.16	1852.59	49119.64	35525.07	5345.03
13.	Maharashtra	14926.87	0.00	0.00	28936.71	1327.64	168.52
14.	Odisha	39539.50	18147.10	2724.64	40179.48	18002.37	2679.84
15.	Punjab	3002.59	0.00	60.26	2612.34	524.79	56.00
16.	Rajasthan	16322.89	0.00	0.00	21309.00	3942.00	766.00
17.	Tamil Nadu	36015.32	11507.73	1149.91	36015.32	13223.68	1149.51

1	2	3	4	5	6	7	8
18.	Telangana	19730.94	8302.19	970.46	13153.97	5217.34	646.97
19.	Uttar Pradesh	113679.80	36775.36	2791.38	101042.33	23069.84	2791.38
20.	Uttarakhand	7108.80	0.00	0.00	6509.10	613.49	122.04
21.	West Bengal	56339.24	35536.00	2335.90	41466.00	23205.00	2267.00
SUB TOTAL		562702.21	198243.34	25538.79	564562.29	207027.82	25734.58
NE States							
22.	Arunachal Pradesh	425.75	66.10	23.81	0.00	0.00	0.00
23.	Assam	13352.48	2529.40	426.67	9598.55	2096.81	916.06
24.	Manipur	842.24	0.00	18.67	842.24	0.00	0.00
29.	Meghalaya	1433.66	294.01	41.88	1135.90	240.06	38.28
26.	Mizoram	975.24	71.38	14.84	975.24	71.38	14.84
27.	Nagaland	1861.40	51.76	23.10	930.70	25.88	11.55
28.	Sikkim	438.10	36.01	24.58	217.12	17.54	11.92
29.	Tripura	4121.50	664.74	79.50	3844.54	687.53	98.99
SUB TOTAL		23450.37	3713.40	653.05	17544.29	3139.20	1091.64
Union Territories							
30.	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
31.	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
32.	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00
33.	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00
34.	NCT Delhi	3408.24	1348.26	234.38	3308.97	1308.99	227.56

1	2	3	4	5	6	7	8
35.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36.	Puducherry	530.90	362.83	0.00	530.90	362.83	0.00
SUB TOTAL		3939.14	1711.09	234.38	3839.87	1671.82	227.56
GRAND TOTAL		590091.72	203667.83	26426.22	585946.45	211838.84	27053.78

(D) State/UT-wise details of funds allocated/sanctioned and expenditure reported during the last five years under IGNOAPS, IGNWPS and IGNDPS

(₹ in lakh)

Sl. No.	States/UTs	Funds Allocation/ Sanctioned			Expenditure reported by State/UTs		
		IGNOAPS	IGNWPS	IGNDPS	IGNOAPS	IGNWPS	IGNDPS
1	2	3	4	5	6	7	8
Year: 2017-2018							
1.	Andhra Pradesh	18405.46	9107.11	905.23	18405.46	9107.11	905.23
2.	Bihar	82554.02	16435.60	0.00	84367.08	18586.98	2590.93
3.	Chhattisgarh	17298.27	5162.45	1189.72	18218.16	5961.03	1340.83
4.	Goa	0.00	0.00	0.00	0.00	0.00	0.00
5.	Gujarat	13414.34	0.00	145.24	15763.73	3763.71	279.55
6.	Haryana	7090.51	2119.08	427.79	7090.51	2119.08	427.79
7.	Himachal Pradesh	5209.29	999.99	12.77	4217.77	1028.37	64.77
8.	Jammu and Kashmir	4243.21	248.72	85.43	4232.53	253.85	88.19
9.	Jharkhand	25215.55	10089.76	0.00	23423.39	9288.42	753.01
10.	Karnataka	29254.46	17255.66	1615.54	29256.00	17256.00	1620.03
11.	Kerala	12882.75	7758.48	1109.98	12882.75	7758.48	1109.98
12.	Madhya Pradesh	46018.20	19890.16	3705.18	44677.80	19310.88	3597.24

1	2	3	4	5	6	7	8
13.	Maharashtra	41282.89	0.00	0.00	28173.89	1466.90	178.64
14.	Odisha	40842.24	19253.04	2973.44	40578.33	18502.34	2867.22
15.	Punjab	0.00	0.00	0.00	788.03	295.45	22.46
16.	Rajasthan	35219.04	4872.32	937.38	24045.21	5388.22	842.71
17.	Tamilnadu	36015.32	22021.18	3352.24	36821.07	18776.89	2035.06
18.	Telangana	13153.96	6508.64	646.98	13153.92	6508.67	646.93
19.	Uttar Pradesh	115673.92	18387.68	2791.37	113105.73	15278.95	2791.36
20.	Uttarakhand	6344.39	0.00	24.96	6902.42	1222.49	103.15
21.	West Bengal	35263.27	16640.17	1595.76	40190.48	23205.24	2190.73
SUB TOTAL		585381.09	176750.04	21519.01	566294.26	185079.06	24455.81
NE States							
22.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
23.	Assam	11521.74	2199.96	201.84	15898.84	2562.96	893.61
24.	Manipur	2526.71	0.00	0.00	965.80	176.94	21.62
29.	Meghalaya	1334.15	245.21	32.04	1076.80	184.34	25.91
26.	Mizoram	883.32	71.38	14.83	883.32	71.38	14.83
27.	Nagaland	965.72	68.97	17.80	1861.44	51.72	23.16
28.	Sikkim	652.35	54.22	36.87	435.03	36.67	24.94
29.	Tripura	3839.05	595.99	79.50	3800.02	643.63	77.07
SUB TOTAL		21723.04	3235.73	382.88	24921.25	3727.64	1081.14
Union Territories							
30.	Andaman and Nicobar Islands	0.00	0.00	0.00	33.00	40.95	40.00
31.	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00

1	2	3	4	5	6	7	8
32.	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00
33.	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00
34.	NCT Delhi	3408.24	1348.26	234.38	3408.24	1348.26	234.38
35.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36.	Puducherry	530.90	362.83	0.00	530.90	362.83	0.00
SUB TOTAL		3939.14	1711.09	234.38	3972.14	1752.04	274.38
GRAND TOTAL		611043.27	181696.86	22136.27	595187.65	190558.74	25811.33

(E) State/UT-wise details of funds allocated/sanctioned and expenditure reported during the last five years under IGNOAPS, IGNWPS and IGNDPS

(₹ in lakh)

Sl. No.	States/UTs	Funds Allocation/Sanctioned			Expenditure reported by State/UTs		
		IGNOAPS	IGNWPS	IGNDPS	IGNOAPS	IGNWPS	IGNDPS
1	2	3	4	5	6	7	8
Year: 2018-2019							
1.	Andhra Pradesh	18405.46	9107.10	905.24	18405.48	9107.10	905.28
2.	Bihar	85227.42	18386.38	3813.72	85858.10	18747.97	3713.72
3.	Chhattisgarh	18091.27	5771.33	1161.76	16925.61	5695.62	1158.50
4.	Goa	0.00	0.00	0.00	0.00	0.00	0.00
5.	Gujarat	14763.55	0.00	343.55	19352.22	453.28	397.71
6.	Haryana	6711.20	2119.08	427.79	4887.00	1543.05	311.49
7.	Himachal Pradesh	3630.89	666.66	25.55	4694.53	1132.63	122.04
8.	Jammu and Kashmir	4371.55	259.75	88.19	1371.11	129.20	47.22
9.	Jharkhand	24818.76	9619.04	838.76	24194.83	9185.81	801.08

1	2	3	4	5	6	7	8
10.	Karnataka	29532.79	17245.69	1618.13	29532.78	17245.68	1618.14
11.	Kerala	19997.43	11637.71	1664.98	6665.81	3879.24	554.99
12.	Madhya Pradesh	46018.20	19890.16	3705.18	45197.53	19310.88	3597.24
13.	Maharashtra	31691.46	0.00	0.00	30172.55	1668.50	202.38
14.	Odisha	40842.24	18914.32	2980.97	40358.87	18474.78	2867.22
15.	Punjab	2020.38	870.52	270.22	0.00	0.00	0.00
16.	Rajasthan	24265.62	5244.12	1014.96	18657.43	10500.52	812.23
17.	Tamilnadu	36015.32	19269.92	2120.82	39833.95	20729.03	2336.64
18.	Telangana	13153.97	6508.65	646.97	6576.98	3254.32	2791.38
19.	Uttar Pradesh	87629.09	0.00	2791.38	104003.09	15456.22	2791.38
20.	Uttarakhand	6765.55	687.17	103.37	6902.05	1222.82	103.45
21.	West Bengal	32315.20	20469.07	2327.70	41840.97	23205.24	2267.85
SUB TOTAL		546267.35	166666.67	26849.24	545430.89	180941.89	27399.94
NE States							
22.	Arunachal Pradesh	943.94	137.53	49.69	425.75	66.10	23.81
23.	Assam	19093.72	3935.61	701.40	23784.03	3152.23	1055.28
24.	Manipur	813.88	86.43	18.67	813.88	86.43	18.67
29.	Meghalaya	1342.24	245.03	33.49	1666.15	296.32	45.54
26.	Mizoram	782.43	71.38	14.83	782.43	71.38	14.83
27.	Nagaland	2129.15	163.82	47.15	1733.85	137.94	35.60
28.	Sikkim	219.22	15.20	9.07	212.82	14.76	8.82
29.	Tripura	2052.43	332.37	39.75	3477.69	611.46	73.90
SUB TOTAL		27377.01	4987.37	914.05	32896.60	4436.62	1276.45

1	2	3	4	5	6	7	8
Union Territories							
30.	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
31.	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
32.	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00
33.	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00
34.	NCT Delhi	3408.24	1348.26	234.38	3308.75	1308.96	227.52
35.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36.	Puducherry	530.90	362.82	23.31	530.90	362.82	23.28
SUB TOTAL		3939.14	1711.08	257.69	3839.65	1671.78	250.80
GRAND TOTAL		577583.50	173365.12	28020.98	582167.14	187050.29	28927.19

Labourers employed under MGNREGA in Bihar

†2216. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) scheme of Government, the wages per person have been fixed as ₹ 171 per day for 2019-20 for 100 working days;

(b) the details of the number of labourers employed for 100 days under MGNREGA in the State of Bihar from April, 2019 to 31 October, 2019; and

(c) the amount of funds spent in the said period?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rates every year for States/UTs based on Consumer Price Index for Agricultural Labour (CPI-AL) published by Labour Bureau,

†Original notice of the question was received in Hindi.